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C.A.No. 7488-7492 OF 2001

ITEM No.103

Court No. 1

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos. 7488-7492 of 2001

Commissioner of Central Excise, LucknowAppellant (s)

Versus

M/s. Chhata Sugar Co. Ltd.Respondent (s)

(With appln. for stay and office report)

Date : 28-01-2004 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Ms. Nisha Bagchi, Adv.  
Mr. K.C. Kaushik, Adv.  
Mr. Prateek Jalan, Adv.  
Mr. B.K. Prasad, Adv.

For Respondent (s)Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List tomorrow.

[ Alka Dudeja ] [ Janki Bhatia ]  
Court Master Court Master